


**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE**  
**ROUSE AVENUE COURT COMPLEX, DELHI**

**MODIFIED DUTY ROSTER FOR THE MONTH OF MAY, 2023**

In partial modification of the Order No. CMM/RADC/DR/3623-3644-D dated 26-04-2023, the duty roster for the month of May, 2023 is hereby modified as under:

Sr. No.	Name of the Duty ACMM	Duty to be performed on	In place of
1.	Sh. Deepak Kumar-II Ld. ACMM-02	12-05-2023	Sh. Harjeet Singh Jaspal Ld. ACMM-04

Rest of the conditions shall remain unchanged.


  
(Vidhi Gupta Anand)  
ACMM-01 (Officiating CMM), RADC  
New Delhi

Order No. CMM/RADC/DR/2023 4005-4025 -D

Dated 12/05/2023

Copy forwarded for information and necessary action to:

1. The Ld. Registrar General, Hon'ble High Court of Delhi.
2. The Ld. District & Sessions Judge, (Hqs), Delhi.
3. The Ld. District & Sessions Judge-Cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, Delhi.
4. The CMM/ACMMs Rouse Avenue District Court Complex, New Delhi.
5. The Director of Prosecution, CBI, Block no.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
6. The Director of Prosecution, Govt. Of NCT of Delhi, Tis Hazari Court, Delhi.
7. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
8. The Website Committee, Tis Hazari Court, Delhi for uploading on the official website.
9. The Branch In-charge, Care Taking, Facilitation, Computer and Filing Sector, RADC, New Delhi.
10. The Reader to the undersigned.
11. The Lockup In-charge, Rouse Avenue District Court, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue District Court, New Delhi.
13. For uploading on 'LAYERS'.
14. The Secy. DLSA, RADC.

  
ACMM-01 (Officiating CMM), RADC  
New Delhi